

THE  
PARLIAMENTARY DEBATES  
(Part I—Questions and Answers)  
OFFICIAL REPORT

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HOUSE OF THE PEOPLE

Tuesday, 25th August, 1953

*The House met at a Quarter Past  
Eight of the Clock*

[MR. DEPUTY-SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

MEDICAL FACILITIES FOR P. & T.  
EMPLOYEES

\*782. **Shri M. L. Dwivedi:** Will the Minister of Communications be pleased to refer to his statement made at Lucknow on the 25th May, 1953 to the effect that the question of extension of medical facilities to Posts and Telegraphs Department workers is under consideration of Government and state:

(a) whether the proposal has been considered; and

(b) if so, the results thereof?

**The Minister of Communications (Shri Jagjivan Ram):** (a) The medical concessions admissible to all employees of the Central Government; whether they are working in the Posts and Telegraphs or other Departments are the same. The statement made by me at Lucknow was in regard to the extension of these concessions to families of Class IV employees of the Department. The proposal is under consideration.

(b) Does not arise.

**Shri M. L. Dwivedi:** May I know if it is a fact that the category of employees who get higher salaries  
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and can afford their own medical treatment have been given facilities for free medical aid whereas those in need are being denied the same. May I know if the Government is doing something in this connection?

**Shri Jagjivan Ram:** That is what I have said that except for Class IV employees all other Government servants get medical facilities and the question of extending these facilities to Class IV employees has been taken up.

**Shri V. P. Nayar:** May I know, Sir, for how long the question of providing medical facilities for Class IV employees has been pending the consideration of the Government?

**Shri Jagjivan Ram:** It has been pending for long but I can say safely that at least for one year since I assumed responsibility of this Ministry this question is under the active consideration of the Government.

**Dr. Rama Rao:** Are the Government aware that the Tuberculosis Adviser of the Government advised the Government to open a sanatorium at least for their employees in the Railways as well as Posts and Telegraphs Department and if so, are the Government doing anything in the matter?

**Shri Jagjivan Ram:** So far as the Posts and Telegraphs employees are concerned, I may inform the House that we have reserved a number of beds at a number of sanatoriums.

**Sardar Hukam Singh:** May I know if the dispensary is open for Posts

and Telegraphs employees only or is it open for all Government servants?

**Shri Jagjivan Ram:** Well, Sir, I cannot be expected to remember all the details. I require notice.

**Shri Muniswamy:** May I know, Sir, whether there is any proposal to give educational facilities to the sons of Class IV employees?

**Mr. Deputy-Speaker:** Medical facilities and not education facilities!

लाला अचिन्त राम : क्या टो० बी० बेड्स के अलावा और बेड्स का भी आपने अफसरों के लिए कुछ अस्पतालों में इन्तजाम किया है ?

श्री जगजीवन राम : जहाँ तक मुझे पता है और बेड्स का इन्तजाम तो कोई बात नहीं है ।

**Shri S. C. Samanta:** May I know whether the proposal to construct 120 beds for Posts and Telegraphs employees in the existing hospitals in India has materialised?

**Shri Jagjivan Ram:** As I said, I have not got the details here but we have got a number of beds reserved in a number of sanatoriums in different parts of the country.

**Shri Damodara Menon:** May I know when we may expect a decision on the question of extension of these facilities to Class IV employees?

**The Minister of Health (Rajkumari Amrit Kaur):** Sir, the question of giving medical facilities to Class IV servants of the Government of India was taken up by the Cabinet and sanctioned by them but the scheme was held up owing to the fact that the Delhi State came into existence and there was some point of disagreement between the Central Government and the Delhi State Government. Now the question is again under the consideration of the Union Public Service Commission which has advertised for the

doctors to look after the people and the matter will shortly be finalised.

**Shri Jagjivan Ram:** I am afraid, Sir, I will have to supplement the answer given by my colleague, which concerns the employees in Delhi only. What I am concerned with is about all the Class IV employees throughout the country. I have taken up that question. Of course, the question of Class IV employees in other departments is more or less similar. The question of providing medical facilities to Class IV employees whether in Delhi or in other stations is under consideration of the Government.

#### INTERNATIONAL WHEAT CONFERENCE

\*783. **Dr. Ram Subhag Singh:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the International Wheat Conference, held recently in Washington, allotted any quota of wheat to India; and

(b) if so, what quantity and for what period?

**The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):**

(a) The International Wheat Conference recently held in Washington considered the revision and renewal of the International Wheat Agreement of 1949 as that agreement was to expire on the 31st July, 1953. Under the revised and renewed agreement of 1953, India has a quota.

(b) The revised and renewed agreement is for a period of 3 years commencing from 1st August, 1953. The annual quota for India under this agreement is one million metric tons.

**Dr. Ram Subhag Singh:** May I know whether India will import the total quantity of wheat allotted to it under the International Wheat Agreement?

**The Minister of Food and Agriculture (Shri Kidwai):** Let us hope so.

**Shri Dabhi:** At what price?

**Shri Kidwai:** If the open market price is higher than 2 Dollars and